

## LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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### LOK SABHA

Friday, 22nd March, 1957

The Lok Sabha met at Eleven of  
the Clock

[MR. SPEAKER in the Chair.]

### QUESTIONS AND ANSWERS

(See Part I)

11.24 hrs.

#### PAPERS LAID ON THE TABLE

##### STATEMENT OF CASES SHOWING LOWEST TENDERS NOT ACCEPTED

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg to lay on the Table a copy of the statement of cases in which lowest tenders have not been accepted by the India Store Department, London, during the year ended the 31st December, 1956. [See Appendix I, annexure No. 17]

Shri Kamath (Hoshangabad): With regard to this item, so far as I am aware, the practice has been to lay on the Table an explanatory statement also along with the main statement giving reasons why the lowest tenders were not accepted. I do not know whether this has been done in this case. That is the practice in this House so far as I can recollect.

Sardar Swaran Singh: Whatever is the practice has been followed.

Mr. Speaker: Hon. Member will kindly look into the statement.

Shri Kamath: In the Order Paper itself it used to appear "along with an explanatory statement". That is missing here.

Mr. Speaker: I do not know. Possibly that is contained in the statement itself. Hon. Member will kindly look into it and then bring it to the notice of the House.

#### REPORT OF ALUMINIUM COMMITTEE

The Minister of Heavy Industries (Shri Manubhai Shah): I beg to lay on the Table a copy of the Report of the Aluminium Committee. [Placed in the Library. See No. S-55/57.]

#### MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prevention of Corruption (Amendment) Bill, 1957, which has been passed by the Rajya Sabha at its sitting held on the 21st March, 1957."

#### BILL, AS PASSED BY RAJYA SABHA, LAID ON THE TABLE

Secretary: Sir, I lay the Prevention of Corruption (Amendment) Bill, 1957, as passed by Rajya Sabha, on the Table of the House.

#### ESTIMATES COMMITTEE

##### Forty-ninth and Fiftieth Reports

Shri B. G. Mehta (Gohilwad): I beg to present the Forty-ninth and Fiftieth Reports of the Estimates Committee on the action taken by Government on the recommendations